

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.1167
TO BE ANSWERED ON 16/12/2022

LEGAL GUARANTEE FOR MSP

1167. DR. V. SIVADASAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state :-

- (a) Whether Government has fulfilled the promise made to farmers during strike in Delhi for ensuring legally guaranteed MSP to crops
- (b) If so, the details thereof;
- (c) If not, the reasons therefor;
- (d) Whether Government has also fulfilled the promise of giving compensation to the families of those farmers who died during the strike;
- (e) If so, the details of compensation distributed till now;
- (f) If not, the reason therefor;
- (g) By when does Government intend to fulfil the demands of the farmers; and
- (h) The reasons for the delay?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Government has constituted a Committee in July, 2022 to promote Natural Farming, to change crop pattern keeping in mind the changing needs of the country, and to make MSP more effective and transparent. The meetings of the Committee are being held on regular basis to deliberate on the subject matters assigned to it.

(d) to (h): Such information is not maintained in the Ministry of Agriculture & Farmers Welfare.
